

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

CP/CA No. 701/2014

**IN THE MATTER OF:**

**Bhajan Singh Pratap Singh And Company      ....      APPLICANT / PETITIONER  
Pvt. Ltd.**

**SECTION:**

**Under Section 391 to 394**

**Order delivered on 24.01.2018**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**S. K. MOHAPATRA  
HON'BLE MEMBER (TECHINCAL)**

**PRESENTS:**

**For the PETITIONER**

**:- Mr. Rakesh Sinha, Advocate**

**For the INCOME TAX  
DEPARTMENT**


**:- Mr. Lakshmi Gurung, Standing Counsel  
Mr. Easha Kadian, Standing Counsel**

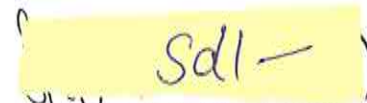
**For the OL**

**:- Mr. Ajeyu Sharma, Advovocate**

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 22<sup>nd</sup> February 2018.

  
**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**

  
**R. VARADHARAJAN  
MEMBER (JUDICIAL)**